

**DISTRICT-WISE & ITEM-WISE & ITEM-WISE PERIODICAL COMPILED REPORTS IN COMPLIANCE WITH THE ORDER NO.24, DTD. 24.4.2013 FOR DISPOSAL OF 5 YEARS OR MORE OLD PENDING CASES ETC., IN RESPECT OF ASSAM, FOR THE PERIOD FROM THE 1<sup>ST</sup> MAY, 2013 TO THE 31<sup>ST</sup> DECEMBER, 2013**

**1. Report of 5 years or more old pending Cases ( in respect of all Courts i.e., Grade-I, Grade-II & Grade-III Courts):**

Sl No.	Name of Courts	Total pendency of Cases (both new and old) at the beginning of the period i.e. as on 1.5.2013 (iii)	Institution of both new & old Cases at the beginning of the period i.e. from 1.5.2013 (iv)	Total for disposal of both new & old Cases during the period (iii)+(iv) (v)	Total pendency of 5 years or more old pending Cases at the beginning of the period i.e., as on 1.5.2013 (vi)	Number of Cases added which has become 5 yrs. old pending cases during the period (vii)	Total for disposal of 5 yrs. or more old pending Cases during the period (vi)+(vii) (viii)	Total disposal of 5 years or more old pending Cases during the period (ix)	Percentage of total Disposal of 5 years or more old pending Cases (x)	Total disposal of Cases (both new & old) during the period (xi)	Percentage of total disposal of Cases (both new & old) (xii)	Pendency of 5 years or more old pending Cases at the end of the period i.e., as on 31.12.13 (xiii)	Total pendency of Cases (both new & old) at the end of the period, i.e., as on 31.12.2013 (xiv)
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)	(x)	(xi)	(xii)	(xiii)	(xiv)
1	Kamrup	43536	25906	69442	7491	935	8426	1864	22.12%	24200	34.85%	6562	45242
2	Morigaon	6103	4220	10323	253	67	320	225	70.31%	5997	58.09%	95	4326
3	Nagaon	19780	14066	33846	2120	445	2565	963	37.54%	12754	37.68%	1602	21092
4	Golaghat	5493	6885	12378	289	93	382	109	28.53%	6343	51.24%	273	6035
5	Jorhat	7068	10318	17386	554	158	712	387	54.35%	10420	60%	325	6966
6	Sivasagar	10952	4362	15314	1012	54	1066	563	52.81%	7981	52.12%	503	7333
7	Dibrugarh	12510	25327	37837	1665	357	2022	795	39.32%	18000	47.57%	1227	19837
8	Tinsukia	7058	8305	15363	648	147	795	398	50.06%	9057	58.95%	397	6306
9	Dhemaji	984	1435	2419	41	-	41	29	70.73%	1255	51.88%	12	1164
10	Lakhimpur	7952	3851	11803	334	69	403	252	63%	7234	61.29%	151	4569
11	Sonitpur	12474	12319	24793	1012	151	1163	505	43.42%	12808	51.66%	658	11985
12	Udalguri	2701	1513	4214	51	22	73	51	69.86%	2620	62.17%	22	1594
13	Darrang	8769	9697	18466	203	79	282	177	62.77%	9199	49.82%	105	9267
14	Nalbari	2771	4396	7167	116	27	143	80	55.94%	4238	59.13%	63	2929
15	Barpeta	9083	8568	17651	1301	1036	2337	1157	49.51%	7031	39.83%	1180	10620
16	Bongaigaon	7581	6491	14072	539	213	752	261	34.7%	6978	49.59%	491	7094
17	Kokrajhar	4043	2908	6951	138	08	146	83	56.85%	3918	56.37%	63	3033
18	Dhubri	16523	13972	30495	850	691	1541	596	38.68%	14384	47.17%	945	16111
19	Goalpara	6688	4682	11370	495	169	664	416	62.65%	4025	35.4%	248	7345
20	Cachar	20276	5120	25396	4780	1235	6015	1607	26.71%	7129	28.07%	4408	18267
21	Karimganj	10875	5467	16342	1105	221	1326	632	47.66%	8107	49.61%	694	8235
22	Hailakandi	5537	2250	7787	611	32	643	304	47.28%	3150	40.45%	339	4637
	<b>SUB-TOTAL</b>	<b>228757</b>	<b>182058</b>	<b>410815</b>	<b>25608</b>	<b>6209</b>	<b>31817</b>	<b>11454</b>	<b>36%</b>	<b>186828</b>	<b>45.48%</b>	<b>20363</b>	<b>223987</b>

## 1. Report of 5 years or more old pending Cases ( in respect of all Courts i.e., Grade-I, Grade-II &amp; Grade-III Courts):

Sl No.	Name of Districts	Total pendency of Cases (both new and old) at the beginning of the period i.e. as on 1.5.2013 (iii)	Institution of both new & old Cases at the beginning of the period i.e. from 1.5.2013 (iv)	Total for disposal of both new & old Cases during the period (iii)+(iv) (v)	Total pendency of 5 years or more old pending Cases at the beginning of the period i.e., as on 1.5.2013 (vi)	Number of Cases added which has become 5 yrs. old pending cases during the period (vii)	Total for disposal of 5 yrs. or more old pending Cases during the period (vi)+(vii) (viii)	Total disposal of 5 years or more old pending Cases during the period (ix)	Percentage of total Disposal of 5 years or more old pending Cases (x)	Total disposal of Cases (both new & old) during the period (xi)	Percentage of total disposal of Cases (both new & old) (xii)	Pendency of 5 years or more old pending Cases at the end of the period i.e., as on 31.12..13 (xiii)	Total pendency of Cases (both new & old) at the end of the period, i.e., as on 31.12.2013 (xiv)
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)	(x)	(xi)	(xii)	(xiii)	(xiv)
SUB-TOTAL B/F		228757	182058	410815	25608	6209	31817	11454	36%	186828	45.48%	20363	223987
21	Spl. Judge, Asm	66	07	73	10	03	13	03	23.08%	08	10.96%	10	65
22	Spl. Judge, CBI	50	08	58	25	01	26	06	23.08%	09	15.52%	20	49
23	Addl. CBI-I	54	-	54	41	05	46	16	34.78%	16	29.63%	30	38
24	Addl. CBI-II	48	-	48	46	01	47	13	27.66%	13	27.08%	34	35
25	Addl. CBI-III	30	-	30	30	-	30	-	-	-	-	30	30
26	Designtd Court	35	-	35	35	-	35	06	17.14%	06	17.14%	29	29
27	F/C - I, Ghy	1244	1307	2551	01	05	06	04	66.67%	533	20.89%	02	2018
28	F/C- II, Ghy	1343	876	2219	-	45	45	20	44.44%	579	26.09%	25	1640
29	F/C, Silchar	825	332	1157	-	-	-	-	-	227	19.62%	-	930
30	MACT-I, Ghy	2968	504	3472	418	409	827	266	32.16%	836	24.08%	561	2636
31	MACT-II, Ghy	3254	768	4022	212	09	221	151	68.33%	806	20.04%	70	3216
32	MACT-III, Ghy	1357	-	1357	-	231	231	04	1.73%	96	7.07%	227	1261
33	MACT, Nag.	1878	967	2845	228	125	353	109	30.88%	512	18%	244	2333
34	MACT, Nalbari	752	647	1399	68	50	118	118	100%	484	34.6%	-	915
35	MACT, Barpeta	1912	589	2501	110	219	329	218	66.26%	522	20.87%	111	1979
36	MACT, Dhubri	2103	170	2273	575	-	575	221	38.43%	470	20.68%	354	1803
37	MACT, Silchar	5648	1013	6661	347	238	585	247	42.22%	1524	22.88%	338	5137
38	Lab. Court, Ghy	105	99	204	14	-	14	08	57.14%	145	71.08%	06	59
39	Lab. Court, Dbr	22	11	33	04	-	04	02	50%	09	27.27%	02	24
40	IT, Guwahati	09	01	10	01	-	01	01	100%	07	70%	-	03
41	IT, Silchar	29	02	31	04	04	08	-	-	-	-	08	31
42	IT, Dibrugarh	16	02	18	03	-	03	02	66.67%	09	50%	01	09
GRAND TOTAL		252505	189361	441866	27780	7554	35334	12869	36.42%	193639	43.82%	22465	248227

N.B.: The overall disposal of Cases (both new & old Cases) has been raised due to the Mega Lok-adalat held on 23.11.2013.

## 2. Report of Cases of UTPs where the UTP is in custody for more than 2 years ( in the Courts of Dist &amp; Sess. Judges /Addl. Dist. &amp; Sess. Judges) :

Sl No.	Name of Districts	Total identified Cases of UTPs in custody for more than 2 yrs. at the beginning of the period i.e., as on 1.5.2013	Number of identified Cases of UTPs in the custody for more than 2 yrs. added during the period from 1.5.2013 to 31.12.2013	Total for disposal of identified Cases of UTPs in the Custody more than 2 yrs. during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of Cases of UTPs in custody for more than 2 yrs. during the period from 1.5. 2013 to 31.12.2013	Percentage of disposals	Pendency of identified cases of UTPs in custody more than 2 years after disposal at the end of the period i.e., as on 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	17	04	21	13	61.9%	08
2	Morigaon	02	-	02	02	100%	-
3	Nagaon	19	02	21	02	9.52%	19
4	Golaghat	07	02	09	08	88.89%	01
5	Jorhat	09	-	09	04	44.44%	05
6	Sivasagar	16	12	28	16	57.14%	12
7	Dibrugarh	01	-	01	-	-	01
8	Tinsukia	01	01	02	-	-	02
9	Dhemaji	01	-	01	01	100%	-
10	Lakhimpur	-	-	-	-	-	-
11	Sonitpur	19	02	21	06	28.57%	15
12	Udalguri	03	01	04	01	25%	03
13	Darrang	02	01	03	02	66.67%	01
14	Nalbari	-	-	-	-	-	-
15	Barpeta	06	03	09	07	77.78%	02
16	Bongaigaon	-	-	-	-	-	-
17	Kokrajhar	06	03	09	06	66.66%	03
18	Dhubri	-	-	-	-	-	-
19	Goalpara	-	-	-	-	-	-
20	Cachar	02	02	04	-	-	04
21	Karimganj	05	07	12	02	16.67%	10
22	Hailakandi	-	-	-	-	-	-
	<b>TOTAL</b>	<b>116</b>	<b>40</b>	<b>156</b>	<b>70</b>	<b>44.87%</b>	<b>86</b>

**3 (a) Report of Criminal Appeals for more than 1 year ( in the Courts of Dist & Sess. Judges /Addl. Dist. & Sess. Judges):**

Sl No.	Name of Courts	Total pendency of Crl. Appeals for more than 1 year old at the beginning of the period i.e., as on 1.5.2013	Number of Crl. Appeals added which has become more than 1 yr. Old pending during the period from 1.5.2013 to 31.12.2013	Total for disposal of Criminal Appeals for more than 1yr. during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of Crl. Appeals for more than 1 year old during the period from 1.5.13 to 31.12.13	Percentage of disposals	Pendency of Crl. Appeals for more than 1 year old after disposal at the end of the period from 1.5.13 to 31.12.13
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	72	07	79	50	63.29%	29
2	Morigaon	02	-	02	02	100%	-
3	Nagaon	65	07	72	29	40.28%	43
4	Golaghat	91	38	129	37	28.68%	92
5	Jorhat	47	11	58	11	18.96%	47
6	Sivasagar	33	-	33	01	3.03%	32
7	Dibrugarh	26	15	41	22	53.65%	19
8	Tinsukia	03	08	11	03	27.27%	08
9	Dhemaji	01	-	01	01	100%	-
10	Lakhimpur	-	03	03	-	-	03
11	Sonitpur	55	33	88	24	27.27%	64
12	Udalguri	-	-	-	-	-	-
13	Darrang	14	16	30	13	43.33%	17
14	Nalbari	36	-	36	07	19.44%	29
15	Barpeta	30	05	35	13	37.14%	22
16	Bongaigaon	10	30	40	33	82.5%	07
17	Kokrajhar	01	-	01	01	100%	-
18	Dhubri	42	35	77	44	57.14%	33
19	Goalpara	48	-	48	47	97.91%	01
20	Cachar	35	07	42	17	40.47%	25
21	Karimganj	15	11	26	06	23.08%	20
22	Hailakandi	104	25	129	54	41.86%	75
	<b>TOTAL</b>	<b>730</b>	<b>251</b>	<b>981</b>	<b>415</b>	<b>42.30%</b>	<b>566</b>

3. (b) Report of **Criminal Revisions** for more than 6 months ( in the Courts of Dist & Sess. Judges /Addl. Dist. & Sess. Judges):

Sl No.	Name of Courts	Total pendency of Crl. Revn. for more than 6 months old at the beginning of the period i.e., as on 1.5.2013	Number of Crl. Revn. added which has become 6 months old pending during the period from 1.5.2013 to 31.12.2013	Total for disposal of Criminal Revisions for more than 6 months old pending during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of Crl. Revn. more than 6 months old during the period from 1.5.2013 to 31.12.2013	Percentage of Disposals	Pendency of Crl. Revision for more than 6 months old after disposal at the end of the period i.e., as on 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	78	14	92	57	61.96%	35
2	Morigaon	16	-	16	16	100%	-
3	Nagaon	99	12	111	38	34.23%	73
4	Golaghat	44	21	65	35	53.85%	30
5	Jorhat	33	01	34	21	61.76%	13
6	Sivasagar	64	-	64	07	10.94%	57
7	Dibrugarh	11	06	17	12	70.59%	05
8	Tinsukia	05	12	17	06	35.29%	11
9	Dhemaji	01	01	02	01	50%	01
10	Lakhimpur	04	07	11	03	27.27%	08
11	Sonitpur	96	26	122	63	51.63%	59
12	Udalguri	-	-	-	-	-	-
13	Darrang	25	18	43	17	39.53%	26
14	Nalbari	19	-	19	17	89.47%	02
15	Barpeta	16	16	32	25	78.12%	07
16	Bongaigaon	10	18	28	20	71.42%	08
17	Kokrajhar	03	06	09	04	44.44%	05
18	Dhubri	53	64	117	52	44.44%	65
19	Goalpara	30	27	57	25	43.85%	32
20	Cachar	97	10	107	87	81.31%	20
21	Karimganj	07	08	15	08	53.33%	07
22	Hailakandi	80	24	104	54	51.92%	50
	<b>TOTAL</b>	<b>791</b>	<b>291</b>	<b>1082</b>	<b>568</b>	<b>52.50%</b>	<b>514</b>

**4. Report of Revision Petition against orders in Section 125 Cr.P.C. seeking Custody of Children ( in the Courts of Dist & Sess. Judges /Addl. Dist. & Sess. Judges):**

Sl No.	Name of Courts	Total pendency at the beginning of the period i.e., as on 1.5.2013	Number of Cases added during the period from 1.5.2013 to 31.12.2013	Total pendency for disposal during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal during the period from 1.5.2013 to 31.12.2013	Percentage of disposals	Pendency at the end of the period i.e., as on 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	-	-	-	-	-	-
2	Morigaon	-	-	-	-	-	-
3	Nagaon	-	-	-	-	-	-
4	Golaghat	-	-	-	-	-	-
5	Jorhat	07	02	09	04	44.44%	05
6	Sivasagar	-	-	-	-	-	-
7	Dibrugarh	-	-	-	-	-	-
8	Tinsukia	-	-	-	-	-	-
9	Dhemaji	-	-	-	-	-	-
10	Lakhimpur	-	-	-	-	-	-
11	Sonitpur	14	12	26	19	73.08%	07
12	Udalguri	-	02	02	02	100%	-
13	Darrang	-	-	-	-	-	-
14	Nalbari	-	-	-	-	-	-
15	Barpeta	-	-	-	-	-	-
16	Bongaigaon	-	-	-	-	-	-
17	Kokrajhar	-	-	-	-	-	-
18	Dhubri	-	-	-	-	-	-
19	Goalpara	-	-	-	-	-	-
20	Cachar	-	-	-	-	-	-
21	Karimganj	-	-	-	-	-	-
22	Hailakandi	-	-	-	-	-	-
23	F/C, Silchar	-	-	-	-	-	-
	<b>TOTAL</b>	<b>21</b>	<b>16</b>	<b>37</b>	<b>25</b>	<b>67.57%</b>	<b>12</b>

5. (a) Report of pendency of 5 years or more old pending Suits (in the Courts of Civil Judges and Munsiffs):

Sl No.	Name of Courts	Total pendency of 5 yrs. or more old Suits, at the beginning of the period i.e., as on 1.5.2013	Number of pendency of Suits which has become 5 yrs. old added during the period from 1.5.2013 to 31.12.2013	Total for disposal of Suits of 5 yrs. or more old pending during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of 5 years or more old pending Suits during the period from 1.5.2013 to 31.12.2013	Percentage of disposals	Pendency of 5 years or more old Suits after disposal at the end of the period i.e., as 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	638	91	729	161	22.09%	568
2	Morigaon	03	06	09	03	33.33%	06
3	Nagaon	277	11	288	68	23.61%	220
4	Golaghat	10	-	10	-	-	10
5	Jorhat	33	03	36	13	36.11%	23
6	Sivasagar	199	11	210	69	32.86%	141
7	Dibrugarh	189	07	196	28	14.29%	168
8	Tinsukia	86	08	94	30	31.91%	64
9	Dhemaji	13	-	13	05	38.46%	08
10	Lakhimpur	04	01	05	04	80%	01
11	Sonitpur	43	11	54	15	27.78%	39
12	Udalguri	02	-	02	-	-	02
13	Darrang	16	01	17	08	47.06%	09
14	Nalbari	07	01	08	04	50%	04
15	Barpeta	12	08	20	12	60%	08
16	Bongaigaon	116	13	129	45	34.88%	84
17	Kokrajhar	04	01	05	02	40%	03
18	Dhubri	189	150	339	201	59.29%	138
19	Goalpara	16	01	17	16	94.11%	01
20	Cachar	387	-	387	115	29.71%	272
21	Karimganj	162	42	204	42	20.59%	162
22	Hailakandi	99	-	99	43	43.43%	56
	<b>TOTAL</b>	<b>2505</b>	<b>366</b>	<b>2871</b>	<b>884</b>	<b>30.79%</b>	<b>1987</b>

5. (b) Report of pendency of 5 years or more old pending Execution Petitions: (in the Courts of Civil Judges and Munsiffs):

Sl No.	Name of Courts	Total pendency of 5 yrs. or more old Ex. Petn. At the beginning of the period i.e., as on 1.5.2013	Number of pendency of Execution Petn. which has become 5 yrs. or more old added during the period from 1.5.2013 to 31.12.2013	Total for disposal of Execution Petn. of 5 yrs. or more old pending during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of 5 yrs. or more old Ex. Petn. during the period from 1.5.2013 to 31.12.2013	Percentage of disposals	Pendency of 5 yrs. or more old Ex. Petn. after disposal at the end of the period i.e., as on 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	136	18	154	36	23.38%	118
2	Morigaon	-	03	03	-	-	03
3	Nagaon	71	08	79	38	48.1%	41
4	Golaghat	02	-	02	-	-	02
5	Jorhat	22	-	22	09	40.91%	13
6	Sivasagar	30	-	30	-	-	30
7	Dibrugarh	14	07	21	02	9.52%	19
8	Tinsukia	44	05	49	15	30.61%	34
9	Dhemaji	01	-	01	01	100%	-
10	Lakhimpur	02	-	02	02	100%	-
11	Sonitpur	38	04	42	07	16.67%	35
12	Udalguri	01	-	01	-	-	01
13	Darrang	21	-	21	07	33.33%	14
14	Nalbari	02	-	02	02	100%	-
15	Barpeta	09	03	12	03	25%	09
16	Bongaigaon	24	03	27	05	18.51%	22
17	Kokrajhar	-	-	-	-	-	-
18	Dhubri	45	02	47	11	23.4%	36
19	Goalpara	03	-	03	01	33.33%	02
20	Cachar	167	-	167	22	13.17%	145
21	Karimganj	59	02	61	11	18.03%	50
22	Hailakandi	88	-	88	11	12.5%	77
	<b>TOTAL</b>	<b>779</b>	<b>55</b>	<b>834</b>	<b>183</b>	<b>21.94%</b>	<b>651</b>



6. Report of pendency of 5 years or more old pending Misc. Cases, etc.: (in the Courts of Civil Judges and Munsiffs):

Sl No.	Name of Courts	Total pendency of 5 yrs or more old Misc. Cases, etc. , at the beginning of the period i.e., as on 1.5.2013	Number of Misc. Cases added which has become 5 yrs. old pending during the period from 1.5.2013 to 31.12.2013	Total pendency of 5 yrs. or more old for disposal during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of 5 years or more old Misc. Cases, etc. during the period from 1.5.2013 to 31.12.2013	Percentage of Disposals	Pendency of 5 yrs. or more old Misc. Cases, etc. after disposal at the end of the period i.e., as on 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	52	07	59	10	16.95%	49
2	Morigaon	-	-	-	-	-	-
3	Nagaon	10	02	12	08	66.67%	04
4	Golaghat	-	-	-	-	-	-
5	Jorhat	-	-	-	-	-	-
6	Sivasagar	14	02	16	12	75%	04
7	Dibrugarh	13	-	13	-	-	13
8	Tinsukia	01	-	01	01	100%	-
9	Dhemaji	02	-	02	01	50%	01
10	Lakhimpur	-	-	-	-	-	-
11	Sonitpur	04	-	04	03	75%	01
12	Udalguri	-	-	-	-	-	-
13	Darrang	-	-	-	-	-	-
14	Nalbari	-	-	-	-	-	-
15	Barpeta	-	-	-	-	-	-
16	Bongaigaon	08	01	09	02	22.22%	07
17	Kokrajhar	-	01	01	-	-	01
18	Dhubri	06	-	06	02	33.33%	04
19	Goalpara	-	-	-	-	-	-
20	Cachar	09	-	09	03	33.33%	06
21	Karimganj	06	02	08	-	-	08
22	Hailakandi	-	-	-	-	-	-
	<b>TOTAL</b>	<b>125</b>	<b>15</b>	<b>140</b>	<b>42</b>	<b>30%</b>	<b>98</b>

7. Report of Cases of UTPs where the UTP is in custody for more than 6 months (in the Courts of Asstt. Sess. Judges / Judicial Magistrates):

Sl No.	Name of Courts	Total Cases of UTPs in custody for more than 6 months at the beginning of the period i.e., as on 1.5.2013	Number of cases of UTPs in Custody for more than 6 months added during the period from 1.5.2013 to 31.12.2013	Total for disposal of Cases UTPs in Custody for more than 6 months during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of Cases of UTPs, in custody for more than 6 months during the period from 1.5.2013 to 31.12.2013	Percentage of Disposals	Pendency of identified cases of UTPs in custody more than 6 months after disposal at the end of the period i.e., as on 31.12.2013 (viii)
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	02	01	03	02	66.67%	01
2	Morigaon	-	-	-	-	-	-
3	Nagaon	-	-	-	-	-	-
4	Golaghat	03	04	07	02	28.57%	05
5	Jorhat	09	-	09	07	77.78%	02
6	Sivasagar	03	02	05	02	40%	03
7	Dibrugarh	-	-	-	-	-	-
8	Tinsukia	09	02	11	08	72.73%	03
9	Dhemaji	-	01	01	-	-	01
10	Lakhimpur	-	02	02	-	-	02
11	Sonitpur	06	07	13	09	69.23%	04
12	Udalguri	-	-	-	-	-	-
13	Darrang	-	-	-	-	-	-
14	Nalbari	-	-	-	-	-	-
15	Barpeta	-	01	01	-	-	01
16	Bongaigaon	01	-	01	01	100%	-
17	Kokrajhar	05	-	05	03	60%	02
18	Dhubri	-	-	-	-	-	-
19	Goalpara	-	-	-	-	-	-
20	Cachar	05	02	07	07	100%	-
21	Karimganj	-	-	-	-	-	-
22	Hailakandi	01	03	04	02	50%	02
	<b>TOTAL</b>	<b>44</b>	<b>25</b>	<b>69</b>	<b>43</b>	<b>62.32%</b>	<b>26</b>

**8 (a) Report of 5 years or more old pending NI Act Cases (in the Courts of Judicial Magistrates):**

Sl No.	Name of Courts	Total pendency of 5 years of more old NI Act Cases at the beginning of the period i.e., as on 1.5.2013	Number of pendency of 5 years of more old NI Act Cases added during the period from 1.5.2013 to 31.12.2013	Total pendency for disposal of NI Act Cases of 5 years or more old during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of NI Act Cases of 5 years or more old during the period from 1.5.13 to 31.12.13	Percentage of disposals	Pendency of 5 years or more old NI Act Cases at the end of the period i.e., as on 31.12.13
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	304	121	425	106	24.94%	319
2	Morigaon	-	-	-	-	-	-
3	Nagaon	16	-	16	07	43.75%	09
4	Golaghat	03	-	03	01	33.33%	02
5	Jorhat	-	47	47	45	95.74%	02
6	Sivasagar	27	-	27	13	48.14%	14
7	Dibrugarh	-	-	-	-	-	-
8	Tinsukia	47	-	47	15	31.91%	32
9	Dhemaji	-	-	-	-	-	-
10	Lakhimpur	01	-	01	-	-	01
11	Sonitpur	12	03	15	11	73.33%	04
12	Udalguri	-	-	-	-	-	-
13	Darrang	-	-	-	-	-	-
14	Nalbari	-	-	-	-	-	-
15	Barpeta	01	-	01	01	100%	-
16	Bongaigaon	-	-	-	-	-	-
17	Kokrajhar	-	-	-	-	-	-
18	Dhubri	03	-	03	01	33.33%	02
19	Goalpara	-	-	-	-	-	-
20	Cachar	18	-	18	06	33.33%	12
21	Karimganj	-	-	-	-	-	-
22	Hailakandi	-	-	-	-	-	-
	<b>TOTAL</b>	<b>432</b>	<b>171</b>	<b>603</b>	<b>206</b>	<b>34.16%</b>	<b>397</b>

8 (b) Report of less than 5 years old pending NI Act Cases (in the Courts of Judicial Magistrates):

Sl No.	Name of Courts	Total pendency of NI Act Cases less than 5 years old at the beginning of the period i.e., as on 1.5.2013	Number of pendency of less than 5 years old NI Act Cases added during the period i.e., from 1.5.2013 to 31.12.2013	Total pendency for disposal of NI Act Cases of less than 5 years old during the period i.e., from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of NI Act Cases of less than 5 years old during the period from 1.5.13 to 31.12.13	Percentage of disposals	Pendency of less than 5 years old NI Act Cases at the end of the period i.e., as on 31.12.13
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	6361	1727	8088	1191	14.73%	6897
2	Morigaon	01	05	06	01	16.66%	05
3	Nagaon	142	84	226	28	12.39%	198
4	Golaghat	59	32	91	36	39.56%	55
5	Jorhat	-	356	356	63	17.69%	293
6	Sivasagar	198	30	228	34	14.91%	194
7	Dibrugarh	176	90	266	31	11.65%	235
8	Tinsukia	128	72	200	46	23%	154
9	Dhemaji	16	02	18	03	16.66%	15
10	Lakhimpur	52	17	69	34	49.27%	35
11	Sonitpur	295	231	526	135	25.67%	391
12	Udalguri	04	-	04	01	25%	03
13	Darrang	35	74	109	47	43.12%	62
14	Nalbari	03	02	05	02	40%	03
15	Barpeta	116	47	163	36	22.09%	127
16	Bongaigaon	62	118	180	33	18.33%	147
17	Kokrajhar	05	02	07	01	14.28%	06
18	Dhubri	25	06	31	07	22.58%	24
19	Goalpara	05	13	18	04	22.22%	14
20	Cachar	314	47	361	95	26.31%	266
21	Karimganj	125	20	145	12	8.28%	133
22	Hailakandi	43	15	58	17	29.31%	41
	<b>TOTAL</b>	<b>8165</b>	<b>2990</b>	<b>11155</b>	<b>1857</b>	<b>16.65%</b>	<b>9298</b>

9. Report of petitions filed U/s 125 Cr. P.C. (in the Courts of Judicial Magistrates):


Sl No.	Name of Courts	Total pendency of Petn. U/S 125 Cr. P.C. at the beginning of the period i.e., as on 1.5.2013	Number of pendency of Petn. U/S 125 Cr.P.C. added during the period i.e., from 1.5.2013 to 31.12.2013	Total pendency Petn. for disposal during the period i.e., from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of Petn. U/s 125 Cr. P.C. during the period i.e., from 1.5.2013 to 31.12.2013	Percentage of Disposals	Pendency of Petn. U/s 125 Cr. P.C. at the end of the period i.e., as on 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	-	-	-	-	-	-
2	Morigaon	326	279	605	223	36.86%	382
3	Nagaon	681	575	1256	576	45.86%	680
4	Golaghat	131	90	221	100	45.25%	121
5	Jorhat	107	131	238	130	54.62%	108
6	Sivasagar	134	85	219	87	39.72%	132
7	Dibrugarh	134	67	201	61	30.35%	140
8	Tinsukia	75	43	118	38	32.2%	80
9	Dhemaji	69	33	102	60	58.82%	42
10	Lakhimpur	174	144	318	140	44.02%	178
11	Sonitpur	263	174	437	180	41.18%	257
12	Udalguri	19	29	48	37	77.08%	11
13	Darrang	341	208	549	353	64.3%	196
14	Nalbari	114	304	418	325	77.75%	93
15	Barpeta	729	758	1487	575	38.67%	912
16	Bongaigaon	230	270	500	204	40.8%	296
17	Kokrajhar	90	64	154	82	53.24%	72
18	Dhubri	949	550	1499	603	40.22%	896
19	Goalpara	260	289	549	279	50.18%	270
20	Cachar	-	-	-	-	-	-
21	Karimganj	188	224	412	199	48.3%	213
22	Hailakandi	153	148	301	171	56.81%	130
23	F/C, Silchar	195	116	311	90	28.93%	221
24	F/C.-1, Guwahati	512	326	838	256	30.55%	582
25	F/C.2, Guwahti	744	440	1184	332	28.04%	852
	<b>TOTAL</b>	<b>6618</b>	<b>5347</b>	<b>11965</b>	<b>5101</b>	<b>42.63%</b>	<b>6864</b>

10. Report of Caveats filed U/s 148-A CPC (in the Courts of Civil Judges / Munsiffs):

Sl No.	Name of Courts	Total pendency of Caveats at the beginning of the period i.e., as on 1.5.2013	Number of pendency of Caveats added during the period i.e., from 1.5.2013 to 31.12.2013	Total pendency for disposal of Caveats during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv)	Disposal of Caveats during the period i.e., from 1.5.2013 to 31.12.2013	Percentage of Disposals	Pendency of Caveats after disposal at the end of the period i.e. as on 31.12.2013
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)
1	Kamrup	117	93	210	95	45.24%	115
2	Morigaon	-	-	-	-	-	-
3	Nagaon	-	-	-	-	-	-
4	Golaghat	01	01	02	01	50%	01
5	Jorhat	14	27	41	29	70.73%	12
6	Sivasagar	-	01	01	-	-	01
7	Dibrugarh	-	-	-	-	-	-
8	Tinsukia	15	11	26	23	88.46%	03
9	Dhemaji	02	-	02	02	100%	-
10	Lakhimpur	-	-	-	-	-	-
11	Sonitpur	12	27	39	34	87.18%	05
12	Udalguri	-	06	06	06	100%	-
13	Darrang	17	14	31	25	80.65%	06
14	Nalbari	-	-	-	-	-	-
15	Barpeta	-	-	-	-	-	-
16	Bongaigaon	10	23	33	19	57.57%	14
17	Kokrajhar	-	13	13	04	30.76%	09
18	Dhubri	-	-	-	-	-	-
19	Goalpara	01	02	03	03	100%	-
20	Cachar	13	16	29	24	82.75%	05
21	Karimganj	01	06	07	05	71.43%	02
22	Hailakandi	09	22	31	25	80.65%	06
	<b>TOTAL</b>	<b>212</b>	<b>262</b>	<b>474</b>	<b>295</b>	<b>62.23%</b>	<b>179</b>

11. Report of 1 year old Petty Cases holding Lok-Adalat / Holiday Courts (in respect of Judicial Magistrates):

Sl No. (i)	Name of Courts (ii)	Total pendency of 1 year old Petty Cases at the beginning of the period i.e., as on 1.5.2013 (iii)	Number of 1 year old pending Petty Cases added during the period i.e., from 1.5.2013 to 31.12.2013 (iv)	Total of 1 year old pending Petty Cases added for disposal during the period from 1.5.2013 to 31.12.2013 i.e., (iii)+(iv) (v)	Disposal of 1 year old pending Petty Cases during the period i.e., from 1.5.2013 to 31.12.2013 (vi)	Percentage of Disposals (vii)	Pendency of 1 year old pending Petty Cases at the end of the period i.e. as on 31.12.2013 (viii)
1	Kamrup	9729	11323	21052	15737	74.75%	5315
2	Morigaon	1412	1580	2992	2982	99.67%	10
3	Nagaon	2268	2705	4973	3740	75.21%	1233
4	Golaghat	797	868	1665	1473	88.47%	192
5	Jowhat	3296	4401	7697	6016	78.16%	1681
6	Sivasagar	2425	1492	3917	3343	85.35%	574
7	Dibrugarh	1664	1474	3138	3138	100%	-
8	Tinsukia	1516	1870	3386	3046	89.96%	340
9	Dhemaji	376	1033	1409	1145	81.26%	264
10	Lakhimpur	1272	-	1272	1272	100%	-
11	Sonitpur	2226	3593	5819	4764	81.87%	1055
12	Udalguri	608	1935	2543	1548	60.87%	995
13	Darrang	2152	3297	5449	3922	71.98%	1527
14	Nalbari	400	893	1293	792	61.25%	501
15	Barpeta	48	2824	2872	2835	98.71%	37
16	Bongaigaon	1651	2819	4470	3494	78.17%	976
17	Kokrajhar	557	512	1069	958	89.61%	111
18	Dhubri	1441	8329	9770	6797	69.57%	2973
19	Goalpara	134	500	634	536	84.54%	98
20	Cachar	1239	1009	2248	1264	56.23%	984
21	Karimganj	1472	274	1746	1591	91.12%	155
22	Hailakandi	1107	422	1529	1066	69.72%	463
	<b>TOTAL</b>	<b>37790</b>	<b>53153</b>	<b>90943</b>	<b>71459</b>	<b>78.58%</b>	<b>19484</b>

  
 Superintendent (Stt.)  
 Gauhati High Court, Guwahati  
